

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 14.10.2022										
S.L. No.	C.A.N No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	89188/2022	14.10.2022	BLAPL-9167/2022	SARADA NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Seat No-)
2	89189/2022	14.10.2022	WP (C) - 11912/2022	J. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-10-12			(Seat No-)
3	89190/2022	14.10.2022	WP (C) - 15313/2022	P.K. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-10-13			(Seat No-)
4	89191/2022	14.10.2022	WP (C) - 24372/2022	S.K. JENA	C.O.	COURT NO. 3	Order Dtd. 2022-10-12			(Seat No-)
5	89192/2022	14.10.2022	WP (C) - 24372/2022	R.K. MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2022-10-12			(Seat No-)
6	89193/2022	14.10.2022	WP (C) - 25544/2022	PRASANJIT BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-10-12			(Seat No-)
7	89194/2022	14.10.2022	WP (C) - 22172/2022	H.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-10-12			(Seat No-)
8	89195/2022	14.10.2022	WP (C) - 22172/2022	K. MANDAL	C.O.	COURT NO. 1	Order Dtd. 2022-10-12			(Seat No-)
9	89196/2022	14.10.2022	WP (C) - 19218/2012	B. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-10-12			(Seat No-)
10	89197/	14.10.2	CONTC-	S. PALAI	C.O.	COURT	Order Dtd.		CONTEM	(Se

	2022	022	1802/2018			NO. 3	2022-10-12		PT	at No-2)
11	89198/2022	14.10.2022	CONTC-6088/2022	N. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-10-12			(Se at No-2)
12	89199/2022	14.10.2022	CONTC-2279/2022	PRASANJIT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-13			(Se at No-2)
13	89200/2022	14.10.2022	CONTC-3109/2022	BRUNDABAN NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-13			(Se at No-2)
14	89201/2022	14.10.2022	CONTC-3109/2022	BRUNDABAN NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-13			(Se at No-2)
15	89202/2022	14.10.2022	WPC (OA) - 1567/2019	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-13			(Se at No-2)
16	89203/2022	14.10.2022	WP (C) - 23952/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-13			(Se at No-2)
17	89204/2022	14.10.2022	WP (C) - 16561/2022	PRASANTA KUMAR JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-13			(Se at No-2)
18	89205/2022	14.10.2022	WP (C) - 26354/2022	DIPTIKAN TA BAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-13			(Se at No-2)
19	89206/2022	14.10.2022	WP (C) - 16558/2022	PRASANTA KUMAR JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-13			(Se at No-2)
20	89207/2022	14.10.2022	BLAPL-9111/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Se at No-2)
21	89208/2022	14.10.2022	BLAPL-9102/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Se at No-2)
22	89209/2022	14.10.2022	BLAPL-9113/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Se at No-2)

23	89210/2022	14.10.2022	ABLAPL-2203/2021	KAILASH DALEI	GENERAL		Order Dtd. 2022-03-10			(Seat No-2)
24	89211/2022	14.10.2022	TRP (C) - 223/2022	B DAS	GENERAL		Order Dtd. 2022-09-07			(Seat No-2)
25	89212/2022	14.10.2022	WP (C) - 15134/2016	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-10-11			(Seat No-2)
26	89213/2022	14.10.2022	WA-573/2016	S.PATTANAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-10-12			(Seat No-2)
27	89214/2022	14.10.2022	WA-495/2016	J PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-10-12			(Seat No-2)
28	89215/2022	14.10.2022	CONTC-5911/2022	P.K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Seat No-2)
29	89216/2022	14.10.2022	WA-779/2022	S K PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-10-12			(Seat No-2)
30	89217/2022	14.10.2022	WA-779/2022	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-10-12			(Seat No-2)
31	89218/2022	14.10.2022	CONTC-5972/2022	M.R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Seat No-2)
32	89219/2022	14.10.2022	WA-554/2016	B.BAISAKH	C.O.	COURT NO. 1	Order Dtd. 2022-10-12			(Seat No-2)
33	89220/2022	14.10.2022	WA-554/2016	DHARANIDHAR ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-10-12			(Seat No-2)
34	89221/2022	14.10.2022	CONTC-5379/2022	G. JAYASINGH	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Seat No-2)
35	89222/2022	14.10.2022	CONTC-5378/2022	G. JAYASINGH	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Seat No-2)

										2)
36	89223/ 2022	14.10.2 022	ABLAPL- 13135/2 022	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No- 2)
37	89224/ 2022	14.10.2 022	WA- 250/201 6	M R MALLA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-10-12		M.J.C.	(Se at No- 1)
38	89225/ 2022	14.10.2 022	CONTC- 5375/20 22	G. JAYASING H	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No- 1)
39	89226/ 2022	14.10.2 022	ABLAPL- 10892/2 022	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No- 1)
40	89227/ 2022	14.10.2 022	CMAPL- 509/201 7	BHARAT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-10-12		M.J.C.	(Se at No- 3)
41	89228/ 2022	14.10.2 022	CONTC- 5380/20 22	G. JAYASING H	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No- 3)
42	89229/ 2022	14.10.2 022	WP (C) - 26242/2 022	P K LENKA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-10-12			(Se at No- 3)
43	89230/ 2022	14.10.2 022	CONTC- 2845/20 22	B. DAS	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No- 3)
44	89231/ 2022	14.10.2 022	WP (C) - 23659/2 022	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-10-12			(Se at No- 3)
45	89232/ 2022	14.10.2 022	CONTC- 5377/20 22	G. JAYASING H	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No- 3)
46	89233/ 2022	14.10.2 022	CONTC- 5376/20 22	G. JAYASING H	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No- 3)
47	89234/ 2022	14.10.2 022	WP (C) - 23659/2 022	P C DAS	C.O.	COURT NO. 1	Order Dtd. 2022-10-12			(Se at No- 3)
48	89235/ 2022	14.10.2 022	WP (C) - 23659/2	B K PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-10-12			(Se at

			022							No-3)
49	89236/2022	14.10.2022	BLAPL-795/2021	GANESH SAHOO	C.O.	COURT NO. 5	Order Dtd. 2022-10-13		CRMINAL MISC-2 (BAIL-2)	(Se at No-11)
50	89237/2022	14.10.2022	WP (C) - 26560/2022	A. M. DAS	C.O.	COURT NO. 5	Order Dtd. 2022-10-12		WRIT BRANCH-3	(Se at No-33)
51	89238/2022	14.10.2022	BLAPL-6561/2022	B PANI	GENERAL		Entire Order			(Se at No-33)
52	89239/2022	14.10.2022	CONTC-5691/2022	J.P. KAR	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-33)
53	89240/2022	14.10.2022	CONTC-5983/2022	B. DAS	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-33)
54	89241/2022	14.10.2022	WP (C) - 12999/2022	S.N. JENA	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-33)
55	89242/2022	14.10.2022	WP (C) - 26205/2022	R.K. MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2022-10-13		WRIT BRANCH-7	(Se at No-18)
56	89243/2022	14.10.2022	WP (C) - 25945/2022	G.K. ROUT	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-18)
57	89244/2022	14.10.2022	WP (C) - 25945/2022	RANJIT MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-18)
58	89245/2022	14.10.2022	WP (C) - 26128/2022	D.K. NAIK	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-18)
59	89246/2022	14.10.2022	WP (C) - 26541/2022	M.N. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-18)
60	89247/2022	14.10.2022	WP (C) - 26541/2022	P.K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-18)

61	89248/2022	14.10.2022	WP (C) - 26541/2022	P.K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-18)
62	89249/2022	14.10.2022	WP (C) - 24281/2022	S.K. SAHU	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-18)
63	89250/2022	14.10.2022	WP (C) - 21269/2022	SARAT KUMAR PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-18)
64	89251/2022	14.10.2022	WP (C) - 25755/2022	S.K. ACHARYA	C.O.	COURT NO. 15	Order Dtd. 2022-10-12		WRIT BRANCH -8	(Se at No-40)
65	89252/2022	14.10.2022	WP (C) - 15635/2022	R. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2022-09-13			(Se at No-40)
66	89253/2022	14.10.2022	WP (C) - 26151/2022	J.P. KAR	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Se at No-40)
67	89254/2022	14.10.2022	WP (C) - 26380/2022	BHARAT BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-40)
68	89255/2022	14.10.2022	SA- 55/1994	P. K. MISHRA	GENERAL		Order Dtd. 2019-07-15		SECOND APPEAL	(Se at No-3)
69	89256/2022	14.10.2022	ABLAPL- 12980/2022	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12		CRMINAL MISC-2 (BAIL -2)	(Se at No-11)
70	89257/2022	14.10.2022	WP (C) - 26086/2022	S P SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Se at No-11)
71	89258/2022	14.10.2022	WP (C) - 11238/2022	P K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12		WRIT BRANCH -2	(Se at No-7)
72	89259/2022	14.10.2022	WP (C) - 26216/2022	P K SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-7)
73	89260/2022	14.10.2022	WP (C) - 26216/2022	P K SWAIN	C.O.	COURT NO.	Order Dtd. 2022-10-13			(Se at

			022			15				No-7)
74	89261/2022	14.10.2022	WP (C) - 26363/2022	MANAS PATI	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Se at No-7)
75	89262/2022	14.10.2022	WP (C) - 26816/2022	MANAS PATI	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-7)
76	89263/2022	14.10.2022	WP (C) - 26819/2022	MANAS PATI	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-7)
77	89264/2022	14.10.2022	WP (C) - 26813/2022	MANAS PATI	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-7)
78	89265/2022	14.10.2022	WP (C) - 5138/2022	P R SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-13			(Se at No-7)
79	89266/2022	14.10.2022	WPC (OAC) - 1490/2019	UMAKANTA CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-10-11			(Se at No-7)
80	89267/2022	14.10.2022	WP (C) - 26383/2022	B K LENKA	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-7)
81	89268/2022	14.10.2022	WPC (OAC) - 1490/2019	UMAKANTA CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-10-11			(Se at No-7)
82	89269/2022	14.10.2022	WPC (OAC) - 909/2019	A SUNDARAY	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Se at No-7)
83	89270/2022	14.10.2022	WPC (OAC) - 1490/2019	UMAKANTA CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-10-11			(Se at No-7)
84	89271/2022	14.10.2022	WPC (OAC) - 971/2019	K K SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Se at No-7)
85	89272/2022	14.10.2022	WPC (OAC) - 1006/2019	TAPAN SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Se at No-7)
86	89273/	14.10.2	WPC (OAC	D K NAIK	C.O.	COURT	Order Dtd.			(Se

	2022	022) - 2362/20 19			NO. 15	2022-10-11			at No- 7)
87	89274/ 2022	14.10.2 022	WPC (OAC) - 1358/20 19	PITABAS NAYAK	C.O.	COURT NO. 15	Order Dtd. 2022-10-11			(Se at No- 7)
88	89275/ 2022	14.10.2 022	WP (C) - 26142/2 022	B K SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No- 7)
89	89276/ 2022	14.10.2 022	CONTC- 5652/20 22	S. PATTAN AIK	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Se at No- 7)
90	89277/ 2022	14.10.2 022	BLAPL- 2568/20 22	S. K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-11-10		CRIMIN AL MISC- 1 (BAIL -1)	(Se at No- 1)
91	89278/ 2022	14.10.2 022	CONTC- 5970/20 22	SUMANTA DAS	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Se at No- 1)
92	89279/ 2022	14.10.2 022	WA- 280/201 7	LAXMIDHA R MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-10-12			(Se at No- 1)
93	89280/ 2022	14.10.2 022	ABLAPL- 11594/2 022	B. P. TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No- 1)
94	89281/ 2022	14.10.2 022	WA- 223/201 7	R K MOHAPATR A	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-10-12		M. J. C.	(Se at No- 1)
95	89282/ 2022	14.10.2 022	WPC (OAC) - 1622/20 18	BIKRAM SAMAL	C.O.	COURT NO. 15	Order Dtd. 2022-09-23			(Se at No- 1)
96	89283/ 2022	14.10.2 022	WA- 26/2017	S J MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-10-12		M. J. C.	(Se at No- 1)
97	89284/ 2022	14.10.2 022	WA- 517/201 6	DAITARI PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2022-10-12			(Se at No- 1)
98	89285/ 2022	14.10.2 022	WP (C) - 23588/2 022	SAROJ KUMAR PARIDA	C.O.	COURT NO. 15	Order Dtd. 2022-09-15			(Se at No-

										1)
99	89286/ 2022	14.10.2 022	WA- 512/201 6	M JATI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-10-12			(Se at No- 1)
100	89287/ 2022	14.10.2 022	CRLMP- 1409/20 22	K. C. PANDA	C.O.	COURT NO. 5	Order Dtd. 2022-07-26			(Se at No- 1)
101	89288/ 2022	14.10.2 022	WA- 244/201 7	BIKRAM BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-10-12		M.J.C.	(Se at No- 1)
102	89289/ 2022	14.10.2 022	ABLAPL- 7473/20 22	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-11			(Se at No- 1)
103	89290/ 2022	14.10.2 022	ABLAPL- 5978/20 22	S.R.PATT ANAIK	C.O.	COURT NO. 5	Order Dtd. 2022-07-19			(Se at No- 1)
104	89291/ 2022	14.10.2 022	ABLAPL- 12969/2 022	S.R.PATT ANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No- 1)
105	89292/ 2022	14.10.2 022	ABLAPL- 13022/2 022	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No- 1)
106	89293/ 2022	14.10.2 022	WP (C) - 26129/2 022	A.PATTAN AIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-13			(Se at No- 1)
107	89294/ 2022	14.10.2 022	WP (C) - 26130/2 022	A.PATTAN AIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-13			(Se at No- 1)
108	89295/ 2022	14.10.2 022	ABLAPL- 13025/2 022	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No- 1)
109	89296/ 2022	14.10.2 022	WP (C) - 24747/2 022	A.PATTAN AIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-13			(Se at No- 1)
110	89297/ 2022	14.10.2 022	ABLAPL- 11715/2 022	J. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12		CRMINA L MISC- 2 (BAIL -2)	(Se at No- 11)
111	89298/ 2022	14.10.2 022	WP (C) -	A.PATTAN	C.O.	COURT	Order Dtd.			(Se

1	2022	022	24748/2022	AIK		NO. 3 OLD	2022-10-13			at No-11)
11	89299/2022	14.10.2022	ABLAPL-13139/2022	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-11)
11	89300/2022	14.10.2022	WP (C) - 29087/2020	R R NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-10-13			(Se at No-11)
11	89301/2022	14.10.2022	ABLAPL-13140/2022	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRIMINAL MISC-2 (BAIL-2)	(Se at No-9)
11	89302/2022	14.10.2022	ABLAPL-11605/2022	B. P. TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No-9)
11	89303/2022	14.10.2022	ABLAPL-13151/2022	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-9)
11	89304/2022	14.10.2022	ABLAPL-13150/2022	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-9)
11	89305/2022	14.10.2022	ABLAPL-7258/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-19			(Se at No-9)
11	89306/2022	14.10.2022	ABLAPL-9512/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRIMINAL MISC-1 (BAIL-1)	(Se at No-8)
12	89307/2022	14.10.2022	BLAPL-3820/2022	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRIMINAL MISC-1 (BAIL-1)	(Se at No-5)
12	89308/2022	14.10.2022	ABLAPL-183/2022	BALARAM SINGH	C.O.	COURT NO. 24	Order Dtd. 2022-10-12			(Se at No-5)
12	89309/2022	14.10.2022	ABLAPL-5536/2022	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2022-10-11		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-3)

12	89310/2022	14.10.2022	ABLAPL-6330/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 5	Order Dtd. 2022-10-11			(Se at No-3)
12	89311/2022	14.10.2022	ABLAPL-2681/2022	MANASI PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No-3)
12	89312/2022	14.10.2022	ABLAPL-12981/2022	ARUN KUMAR JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No-3)
12	89313/2022	14.10.2022	ABLAPL-13056/2022	ASHOK KUMAR SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No-3)
12	89314/2022	14.10.2022	CONTC-5912/2022	P. K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Se at No-3)
12	89315/2022	14.10.2022	ABLAPL-11839/2022	A. P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-29			(Se at No-3)
12	89316/2022	14.10.2022	ABLAPL-12999/2022	PRABHAT KUMAR PRAHARAJ	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No-3)
13	89317/2022	14.10.2022	WPC (OAC) - 221/2018	P K SWAIN	GENE RAL		Order Dtd. 2022-09-12			(Se at No-3)
13	89318/2022	14.10.2022	ABLAPL-12997/2022	R. K. SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No-3)
13	89319/2022	14.10.2022	ABLAPL-12740/2022	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No-3)
13	89320/2022	14.10.2022	ABLAPL-13013/2022	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No-3)
13	89321/2022	14.10.2022	WP (C) - 26343/2022	P. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)
13	89322/2022	14.10.2022	WP (C) - 26344/2022	P. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)

										3)
13	89323/2022	14.10.2022	WP (C) - 26345/2022	P. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)
13	89324/2022	14.10.2022	WP (C) - 26346/2022	P. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)
13	89325/2022	14.10.2022	WP (C) - 26348/2022	P. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)
13	89326/2022	14.10.2022	WP (C) - 26349/2022	P. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)
14	89327/2022	14.10.2022	WP (C) - 26350/2022	P. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)
14	89328/2022	14.10.2022	WP (C) - 26351/2022	P. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)
14	89329/2022	14.10.2022	WP (C) - 26352/2022	P. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)
14	89330/2022	14.10.2022	BLAPL-2554/2022	B BEHERA	GENERAL		Order Dtd. 2022-05-11			(Se at No-3)
14	89331/2022	14.10.2022	BLAPL-2495/2022	B BEHERA	GENERAL		Order Dtd. 2022-05-19			(Se at No-3)
14	89332/2022	14.10.2022	WP (C) - 26355/2022	P. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)
14	89333/2022	14.10.2022	WP (C) - 26358/2022	P. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)
14	89334/2022	14.10.2022	WPC (OAC) - 2202/2014	S K MOHANTY	GENERAL		Order Dtd. 2022-07-18			(Se at No-3)
14	89335/2022	14.10.2022	WP (C) - 26359/2022	P. K. MALLICK	C.O.	COURT NO.	Order Dtd. 2022-10-13			(Se at

			022			15				No-3)
14	89336/9	2022	14.10.2022	WP (C) - 26361/2022	P. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2022-10-13		(Se at No-3)
15	89337/0	2022	14.10.2022	WP (C) - 14945/2015	P K BARIK	GENERAL		Order Dtd. 2022-08-24		(Se at No-3)
15	89338/1	2022	14.10.2022	WP (C) - 26361/2022	P. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2022-10-13		(Se at No-3)
15	89339/2	2022	14.10.2022	WPC (OAC) - 716/2019	NANTU DAS	C.O.	COURT NO. 9	Order Dtd. 2022-09-29		(Se at No-3)
15	89340/3	2022	14.10.2022	ABLAPL-10491/2022	S D JENA	GENERAL		Order Dtd. 2022-09-06		(Se at No-3)
15	89341/4	2022	14.10.2022	BLAPL-1496/2022	R. K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-10-13		(Se at No-3)
15	89342/5	2022	14.10.2022	WP (C) - 19874/2022	PATRA	GENERAL		Order Dtd. 2022-09-26		(Se at No-3)
15	89343/6	2022	14.10.2022	WP (C) - 12449/2022	L K NAYAK	GENERAL		Order Dtd. 2022-07-20		(Se at No-3)
15	89344/7	2022	14.10.2022	BLAPL-5777/2022	A. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-10-13	CRIMINAL MISC-1 (BAIL -1)	(Se at No-5)
15	89345/8	2022	14.10.2022	BLAPL-6071/2022	R. R. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-10-13		(Se at No-5)
15	89346/9	2022	14.10.2022	WP (C) - 20541/2009	J P DAS	GENERAL		Order Dtd. 2019-09-13		(Se at No-5)
16	89347/0	2022	14.10.2022	BLAPL-4496/2022	SURENDRA DAS	C.O.	COURT NO. 11	Order Dtd. 2022-09-24		(Se at No-5)

16	89348/2022	14.10.2022	ABLAPL-11614/2022	B. P. TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No-5)
16	89349/2022	14.10.2022	WP (C) - 14497/2006	J C BARIK	GENERAL		Order Dtd. 2009-03-18		WRIT BRANCH -3	(Se at No-12)
16	89350/2022	14.10.2022	BLAPL-4487/2022	NIRANJAN ROUTH	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No-12)
16	89351/2022	14.10.2022	BLAPL-5664/2022	J. R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-10-13			(Se at No-12)
16	89352/2022	14.10.2022	WP (C) - 24829/2022	KALI PRASAD NANDA	GENERAL		Order Dtd. 2022-09-29			(Se at No-12)
16	89353/2022	14.10.2022	ABLAPL-11801/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No-12)
16	89354/2022	14.10.2022	ABLAPL-11676/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12		CRIMINAL MISC-1 (BAIL -1)	(Se at No-6)
16	89355/2022	14.10.2022	WP (C) - 21445/2016	S K SWAIN	GENERAL		Order Dtd. 2019-10-31Petition With Annexures,			(Se at No-6)
16	89356/2022	14.10.2022	ABLAPL-13040/2022	M. K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No-6)
17	89357/2022	14.10.2022	ABLAPL-13043/2022	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No-6)
17	89358/2022	14.10.2022	WP (C) - 21443/2016	S K SWAIN	GENERAL		Order Dtd. 2019-10-31Petition With Annexures,			(Se at No-6)
17	89359/2022	14.10.2022	ABLAPL-12992/2022	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No-6)

17	89360/3 2022	14.10.2 022	WP (C) - 21438/2 016	S K SWAIN	GENE RAL		Order Dtd. 2019-10- 31Petition With Annexures,			(Se at No- 6)
17	89361/4 2022	14.10.2 022	ABLAPL- 12956/2 022	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No- 6)
17	89362/5 2022	14.10.2 022	ABLAPL- 13138/2 022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No- 6)
17	89363/6 2022	14.10.2 022	WP (C) - 21441/2 016	S K SWAIN	GENE RAL		Order Dtd. 2019-10- 31Petition With Annexures,			(Se at No- 6)
17	89364/7 2022	14.10.2 022	WP (C) - 21435/2 016	S K SWAIN	GENE RAL		Order Dtd. 2019-10- 31Petition With Annexures,			(Se at No- 6)
17	89365/8 2022	14.10.2 022	BLAPL- 2891/20 22	SUBRATA PANDA	C.O.	COURT NO. 11	Order Dtd. 2022-10-13			(Se at No- 6)
17	89366/9 2022	14.10.2 022	BLAPL- 3714/20 22	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No- 6)
18	89367/0 2022	14.10.2 022	WP (C) - 21232/2 016	S K SWAIN	GENE RAL		Order Dtd. 2019-09- 17Petition With Annexures,			(Se at No- 6)
18	89368/1 2022	14.10.2 022	BLAPL- 3655/20 22	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No- 6)
18	89369/2 2022	14.10.2 022	BLAPL- 4944/20 22	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No- 6)
18	89370/3 2022	14.10.2 022	WP (C) - 436/202 0	M R MALLA	GENE RAL		Order Dtd. 2022-10- 10Petition With Annexures,		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 109)
18	89371/4 2022	14.10.2 022	WP (C) - 21439/2 016	S K SWAIN	GENE RAL		Order Dtd. 2019-10- 31Petition			(Se at No-

							With Annexures,			109)
185	89372/2022	14.10.2022	WP(C)-21433/2016	S K SWAIN	GENERAL		Order Dtd. 2019-10-31 Petition With Annexures,			(Seat No-109)
186	89373/2022	14.10.2022	WP(C)-21436/2016	S K SWAIN	GENERAL		Order Dtd. 2019-10-31 Petition With Annexures,			(Seat No-109)
187	89374/2022	14.10.2022	WP(C)-21230/2016	S K SWAIN	GENERAL		Order Dtd. 2019-09-17 Petition With Annexures,			(Seat No-109)
188	89375/2022	14.10.2022	ABLAPL-13145/2022	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Seat No-109)
189	89376/2022	14.10.2022	WP(C)-23588/2022	SAROJ KUMAR PARIDA	GENERAL		Order Dtd. 2022-09-15 Petition With Annexures,			(Seat No-109)
190	89377/2022	14.10.2022	WP(C)-6382/2006	S K SWAIN	GENERAL		Order Dtd. 2007-07-24 Petition With Annexures,		WRIT BRANCH -6	(Seat No-25)
191	89378/2022	14.10.2022	ABLAPL-13148/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRMINAL MISC-2 (BAIL-2)	(Seat No-9)
192	89379/2022	14.10.2022	ABLAPL-13155/2022	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Seat No-9)
193	89380/2022	14.10.2022	WP(C)-12811/2017	SURESH CH BEHERA	GENERAL		Order Dtd. 2018-12-03 Petition With Annexures,		WRIT BRANCH -11	(Seat No-68)
194	89381/2022	14.10.2022	ABLAPL-13063/2022	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Seat No-68)
195	89382/2022	14.10.2022	ABLAPL-13064/2022	A. KALASH	C.O.	COURT NO. 2	Order Dtd. 2022-10-13			(Seat No-68)

			022			OLD				No-68)
19	89383/2022	14.10.2022	WP (C) - 27307/2019	M R MALLA	GENERAL		Order Dtd. 2022-10-10 Petition With Annexures,		WRIT BRANCH (DIVISION BENCH)	(Serial No-111)
19	89384/2022	14.10.2022	ABLAPL-11593/2022	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		CRIMINAL MISC-2 (BAIL-2)	(Serial No-8)
19	89385/2022	14.10.2022	ABLAPL-10520/2022	J. C. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRIMINAL MISC-2 (BAIL-2)	(Serial No-8)
19	89386/2022	14.10.2022	CRLMC-2136/2008	S K BISWAL	GENERAL		Order Dtd. 2010-04-21 Petition With Annexures,		CRIMINAL MISC-1 (BAIL-1)	(Serial No-1)
20	89387/2022	14.10.2022	ABLAPL-7201/2022	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-19			(Serial No-1)
20	89388/2022	14.10.2022	ABLAPL-11919/2022	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Serial No-1)
20	89389/2022	14.10.2022	ABLAPL-10231/2022	J. C. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRIMINAL MISC-3 (CRL. MIS)	(Serial No-9)
20	89390/2022	14.10.2022	BLAPL-8870/2022	SURENDRA DAS	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Serial No-9)
20	89391/2022	14.10.2022	ABLAPL-16660/2021	L. N. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2022-09-27			(Serial No-9)
20	89392/2022	14.10.2022	BLAPL-9420/2022	SARAT KUMAR ACHARYA	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Serial No-9)
20	89393/2022	14.10.2022	ABLAPL-10183/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Serial No-9)

20	89394/2022	14.10.2022	BLAPL-9023/2022	PRASANJIT BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Seat No-9)
20	89395/2022	14.10.2022	ABLAPL-7730/2022	R. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-21			(Seat No-9)
20	89396/2022	14.10.2022	BLAPL-8764/2022	G.K. SUNDARAY	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Seat No-9)
21	89397/2022	14.10.2022	WP (C) - 26489/2022	DINABANDHU NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-10-13		WRIT BRANCH -2	(Seat No-9)
21	89398/2022	14.10.2022	BLAPL-8763/2022	G.K. SUNDARAY	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Seat No-9)
21	89399/2022	14.10.2022	WP (C) - 26491/2022	S M DHAL	C.O.	COURT NO. 22	Order Dtd. 2022-10-13			(Seat No-9)
21	89400/2022	14.10.2022	BLAPL-8742/2022	P.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Seat No-9)
21	89401/2022	14.10.2022	WP (C) - 26075/2022	SUNIL KUMAR PATNAIK	C.O.	COURT NO. 22	Order Dtd. 2022-10-13			(Seat No-9)
21	89402/2022	14.10.2022	WP (C) - 26099/2022	P K JENA	C.O.	COURT NO. 22	Order Dtd. 2022-10-13			(Seat No-9)
21	89403/2022	14.10.2022	BLAPL-8735/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Seat No-9)
21	89404/2022	14.10.2022	WP (C) - 4445/2005	BIKRAM BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Seat No-9)
21	89405/2022	14.10.2022	WP (C) - 26497/2022	S N MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-10-13			(Seat No-9)
21	89406/2022	14.10.2022	BLAPL-7174/2022	T.R. DAS	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Seat No-9)

										9)
220	89407/2022	14.10.2022	WP (C) - 26014/2022	B B ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2022-10-13		WRIT BRANCH -5	(Se at No-21)
221	89408/2022	14.10.2022	BLAPL-4656/2022	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-10-13			(Se at No-21)
222	89409/2022	14.10.2022	BLAPL-6122/2022	B. DAS	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Se at No-21)
223	89410/2022	14.10.2022	WP (C) - 26617/2022	P K MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-10-13			(Se at No-21)
224	89411/2022	14.10.2022	BLAPL-4377/2022	B. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-10-13			(Se at No-21)
225	89412/2022	14.10.2022	WP (C) - 26614/2022	P K MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-10-13			(Se at No-21)
226	89413/2022	14.10.2022	BLAPL-4646/2022	M. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-10-13			(Se at No-21)
227	89414/2022	14.10.2022	WP (C) - 24762/2022	S. CHOUDHURY	C.O.	COURT NO. 22	Order Dtd. 2022-10-13		WRIT BRANCH -4	(Se at No-17)
228	89415/2022	14.10.2022	BLAPL-4410/2022	A.K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-10-13			(Se at No-17)
229	89416/2022	14.10.2022	WP (C) - 24860/2022	D NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-10-13		WRIT BRANCH -5	(Se at No-23)
230	89417/2022	14.10.2022	WP (C) - 21842/2022	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-10-13			(Se at No-23)
231	89418/2022	14.10.2022	BLAPL-8852/2022	PRAHALLA D SAHU	C.O.	COURT NO. 11	Order Dtd. 2022-10-13			(Se at No-23)
232	89419/2022	14.10.2022	WP (C) - 4443/2022	BIKRAM BEHERA	C.O.	COURT NO.	Order Dtd. 2022-10-13			(Se at

			05			11				No-23)
23	89420/2022	14.10.2022	WP (C) - 1409/2004	K K NATH	C.O.	COURT NO. 22	Order Dtd. 2022-10-11			(Se at No-23)
23	89421/2022	14.10.2022	BLAPL-9235/2022	T. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Se at No-23)
23	89422/2022	14.10.2022	BLAPL-5112/2022	D. SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-10-13			(Se at No-23)
23	89423/2022	14.10.2022	BLAPL-4980/2022	L. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-23)
23	89424/2022	14.10.2022	BLAPL-3333/2022	N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-10-13			(Se at No-23)
23	89425/2022	14.10.2022	BLAPL-3915/2020	JAGJIBAN BEHERA	C.O.	COURT NO. 7	Order Dtd. 2022-10-13			(Se at No-23)
23	89426/2022	14.10.2022	BLAPL-4698/2020	G. JAYASINGH	C.O.	COURT NO. 7	Order Dtd. 2022-10-13			(Se at No-23)
24	89427/2022	14.10.2022	ABLAPL-4564/2022	D. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2022-10-13			(Se at No-23)
24	89428/2022	14.10.2022	ABLAPL-2023/2021	K.C. SWAIN	C.O.	COURT NO. 24	Order Dtd. 2022-10-13			(Se at No-23)
24	89429/2022	14.10.2022	ABLAPL-7590/2021	G.C. JENA	C.O.	COURT NO. 24	Order Dtd. 2022-10-13			(Se at No-23)
24	89430/2022	14.10.2022	ABLAPL-7592/2021	G.C. JENA	C.O.	COURT NO. 7	Order Dtd. 2022-10-13			(Se at No-23)
24	89431/2022	14.10.2022	BLAPL-4488/2020	P.K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2022-10-13			(Se at No-23)
24	89432/2022	14.10.2022	ABLAPL-	NIKUNJA	C.O.	COURT	Order Dtd.			(Se at No-23)

5	2022	022	13087/2021	KUMAR ROUT		NO. 7	2022-10-13				at No-23)
246	89433/2022	14.10.2022	ABLAPL-4952/2021	P. BEURA	C.O.	COURT NO. 7	Order Dtd. 2022-10-13				(Se at No-23)
247	89434/2022	14.10.2022	BLAPL-4691/2022	BIKRAM BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-10-13				(Se at No-23)
248	89435/2022	14.10.2022	BLAPL-6045/2022	P.C. DAS	C.O.	COURT NO. 17	Order Dtd. 2022-10-13				(Se at No-23)
249	89436/2022	14.10.2022	BLAPL-2214/2022	S.S. PATTNAIK	C.O.	COURT NO. 11	Order Dtd. 2022-10-13				(Se at No-23)
250	89437/2022	14.10.2022	BLAPL-9437/2022	B.K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2022-10-13				(Se at No-23)
251	89438/2022	14.10.2022	BLAPL-1093/2022	G. JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2022-10-13			CRMINAL MISC-2 (BAIL-2)	(Se at No-16)
252	89439/2022	14.10.2022	WP (C) - 12584/2022	S.K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2022-10-11				(Se at No-16)
253	89440/2022	14.10.2022	BLAPL-5645/2022	A.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-10-13				(Se at No-16)
254	89441/2022	14.10.2022	BLAPL-1969/2022	R.K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2022-09-27				(Se at No-16)
255	89442/2022	14.10.2022	BLAPL-5665/2022	A.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-10-13				(Se at No-16)
256	89443/2022	14.10.2022	BLAPL-5838/2022	A.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-10-13				(Se at No-16)
257	89444/2022	14.10.2022	BLAPL-7021/2021	A.K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2022-09-13				(Se at No-

										16)
25	89445/2022	14.10.2022	TRP (C) - 364/2022	R.C.MOHARANA	C.O.	COURT NO. 8	Order Dtd. 2022-10-13			(Se at No-16)
25	89446/2022	14.10.2022	ABLAPL-12718/2022	B. R. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRMINAL MISC-2 (BAIL-2)	(Se at No-8)
26	89447/2022	14.10.2022	ABLAPL-12202/2022	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No-8)
26	89448/2022	14.10.2022	ABLAPL-12718/2022	B. R. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRMINAL MISC-2 (BAIL-2)	(Se at No-8)
26	89449/2022	14.10.2022	OJC-4408/2002	S.K.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-13			(Se at No-8)
26	89450/2022	14.10.2022	WP (C) - 3386/2013	M.D.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2022-10-12			(Se at No-8)
26	89451/2022	14.10.2022	ABLAPL-11316/2022	M. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-8)
26	89452/2022	14.10.2022	ABLAPL-10673/2022	LAXMIDHAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-8)
26	89453/2022	14.10.2022	SA-334/1990	Y.DAS	C.O.	COURT NO. 22	Order Dtd. 2022-10-13			(Se at No-8)
26	89454/2022	14.10.2022	ABLAPL-11874/2022	AJAYA KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-8)
26	89455/2022	14.10.2022	ARBA-37/2018	K.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-10-12			(Se at No-8)
26	89456/2022	14.10.2022	ABLAPL-11865/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-8)

270	89457/2022	14.10.2022	ABLAPL-11830/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRIMINAL MISC-1 (BAIL-1)	(Seat No-3)
271	89458/2022	14.10.2022	ABLAPL-11954/2022	R. K. MANGARAJ	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Seat No-3)
272	89459/2022	14.10.2022	BLAPL-4308/2022	MANOJ KUMAR PANI	C.O.	COURT NO. 11	Order Dtd. 2022-10-13			(Seat No-3)
273	89460/2022	14.10.2022	BLAPL-7367/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-10-12			(Seat No-3)
274	89461/2022	14.10.2022	BLAPL-8272/2022	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Seat No-3)
275	89462/2022	14.10.2022	ARBA-6/2009	R.R.DAS	C.O.	COURT NO. 4	Order Dtd. 2022-10-13			(Seat No-3)
276	89463/2022	14.10.2022	BLAPL-8468/2022	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Seat No-3)
277	89464/2022	14.10.2022	WPC (OA) - 1608/2019	PRAVAT BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-10-11		OA Branch	(Seat No-1)
278	89465/2022	14.10.2022	BLAPL-8659/2022	B. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Seat No-1)
279	89466/2022	14.10.2022	BLAPL-9380/2022	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2022-10-12			(Seat No-1)
280	89467/2022	14.10.2022	BLAPL-9383/2022	R. K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2022-10-12			(Seat No-1)
281	89468/2022	14.10.2022	BLAPL-9421/2022	A.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Seat No-1)
282	89469/2022	14.10.2022	BLAPL-9424/2022	PRADIPTA KUMAR	C.O.	COURT NO.	Order Dtd. 2022-10-13			(Seat)

			22	MOHANTY		17				No-1)
283	89470/2022	14.10.2022	BLAPL-9441/2022	KSHITISH	C.O.	COURT NO. 17	Order Dtd. 2022-11-30		CRMINAL MISC-2 (BAIL-2)	(Se at No-11)
284	89471/2022	14.10.2022	BLAPL-9443/2022	SUSANTA KUMAR LENKA	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Se at No-11)
285	89472/2022	14.10.2022	BLAPL-9452/2022	J. KAMILA	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Se at No-11)
286	89473/2022	14.10.2022	BLAPL-9457/2022	DIGAMBAR SETHI	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Se at No-11)
287	89474/2022	14.10.2022	BLAPL-6603/2022	A. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-11-18		CRMINAL MISC-2 (BAIL-2)	(Se at No-17)
288	89475/2022	14.10.2022	GA-28/1994	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 9	Order Dtd. 2022-10-10		CRIMINAL APPEAL	(Se at No-3)
289	89476/2022	14.10.2022	BLAPL-6733/2022	SUBRATA PANDA	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Se at No-3)
290	89477/2022	14.10.2022	BLAPL-6749/2022	A. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Se at No-3)
291	89478/2022	14.10.2022	WP (C) - 9725/2005	ABINASH SUNDARAY	C.O.	COURT NO. 17	Order Dtd. 2022-10-10			(Se at No-3)
292	89479/2022	14.10.2022	CRLMC-2251/2022	M. K. SAHU	C.O.	COURT NO. 12	Order Dtd. 2022-10-13		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-2)
293	89480/2022	14.10.2022	WP (C) - 5928/2004	B DAS	C.O.	COURT NO. 12	Order Dtd. 2022-10-11			(Se at No-2)
294	89481/2022	14.10.2022	WP (C) - 9301/20	M R BARIK	GENE RAL		Entire Order			(Se at

			22							No-2)
29	89482/5	14.10.2022	FA-44/1959	M R BARIK	GENERAL		Judgement Dtd. 9999-12-31 Decree, Compromise Petition,			(Se at No-2)
29	89483/6	14.10.2022	WP (C) - 3282/2002	S K BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-13			(Se at No-2)
29	89484/7	14.10.2022	WP (C) - 20828/2022	R R DAS	C.O.	COURT NO. 4	Order Dtd. 2022-10-13			(Se at No-2)
29	89485/8	14.10.2022	RSA-55/2019	P C MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2022-10-13		SECOND APPEAL	(Se at No-7)
29	89486/9	14.10.2022	SAO-14/2010	P C MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2022-10-13		SECOND APPEAL	(Se at No-6)
30	89487/0	14.10.2022	RSA-96/2016	A K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-10-13		SECOND APPEAL	(Se at No-6)
30	89488/1	14.10.2022	LAA-37/2022	B BEHERA	C.O.	COURT NO. 16	Order Dtd. 2022-10-12			(Se at No-6)
30	89489/2	14.10.2022	WP (C) - 8347/2017	R K BARIK	C.O.	COURT NO. 16	Order Dtd. 2022-10-12		WRIT BRANCH -4	(Se at No-38)
30	89490/3	14.10.2022	WP (C) - 1273/2022	M R BARIK	GENERAL		Order Dtd. 2022-01-25			(Se at No-38)
30	89491/4	14.10.2022	WA-703/2019	M R BARIK	GENERAL		Order Dtd. 2020-12-23			(Se at No-38)
30	89492/5	14.10.2022	WP (C) - 33108/2020	D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-12			(Se at No-38)
30	89493/6	14.10.2022	WP (C) - 18543/2022	A BHOI	C.O.	COURT NO. 11	Order Dtd. 2022-10-13		WRIT BRANCH -5	(Se at No-23)

30	89494/2022	14.10.2022	FAO-124/2011	UMAKANTA CHHOTRAY	C.O.	COURT NO. 7	Order Dtd. 2022-10-11			(Se at No-23)
30	89495/2022	14.10.2022	CRLREV-34/2012	B BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-10-11			(Se at No-23)
30	89496/2022	14.10.2022	MACA-1034/2016	R. K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-10-12			(Se at No-23)
31	89497/2022	14.10.2022	MACA-2/2021	D K MOHANTY	C.O.	COURT NO. 4	Order Dtd. 2022-10-11			(Se at No-23)
31	89498/2022	14.10.2022	MACA-2/2021	RAJAT DAS	C.O.	COURT NO. 4	Order Dtd. 2022-10-11			(Se at No-23)
31	89499/2022	14.10.2022	MACA-350/2013	MOTILAL MISHRA	C.O.	COURT NO. 23	Order Dtd. 2022-10-12			(Se at No-23)
31	89500/2022	14.10.2022	MACA-350/2013	S K SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-10-12			(Se at No-23)
31	89501/2022	14.10.2022	MACA-1394/2016	RAJAT DAS	C.O.	COURT NO. 23	Order Dtd. 2022-10-12			(Se at No-23)
31	89502/2022	14.10.2022	MACA-1394/2016	K N SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-10-12			(Se at No-23)
31	89503/2022	14.10.2022	MACA-1046/2016	S K SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-10-12			(Se at No-23)
31	89504/2022	14.10.2022	MACA-1046/2016	S K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-10-12			(Se at No-23)
31	89505/2022	14.10.2022	MACA-514/2018	SARAT SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-10-12			(Se at No-23)
31	89506/2022	14.10.2022	MACA-514/2018	S K SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-10-12			(Se at No-23)

										23)
320	89507/2022	14.10.2022	MACA-510/2016	S K SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-10-12			(Se at No-23)
321	89508/2022	14.10.2022	MACA-510/2016	S K SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-10-12			(Se at No-23)
322	89509/2022	14.10.2022	MACA-237/2015	G.SUNDAR A	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Se at No-23)
323	89510/2022	14.10.2022	MACA-237/2015	S K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Se at No-23)
324	89511/2022	14.10.2022	MACA-949/2010	B R SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2022-10-12			(Se at No-23)
325	89512/2022	14.10.2022	MACA-949/2010	D P MISHRA	C.O.	COURT NO. 23	Order Dtd. 2022-10-12			(Se at No-23)
326	89513/2022	14.10.2022	CRLMP-2002/2022	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-10-13		WRIT BRANCH -6	(Se at No-35)
327	89514/2022	14.10.2022	WP (C) - 26012/2022	D BISWAL	C.O.	COURT NO. 6	Order Dtd. 2022-10-12			(Se at No-35)
328	89515/2022	14.10.2022	FAO-534/2016	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-10-12			(Se at No-35)
329	89516/2022	14.10.2022	WP (C) - 38168/2021	M K NAYAK	C.O.	COURT NO. 9	Order Dtd. 2022-10-12			(Se at No-35)
330	89517/2022	14.10.2022	WPC (OAC) - 258/2019	TAPAN SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Se at No-35)
331	89518/2022	14.10.2022	ABLAPL-13105/2022	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-35)
332	89519/2022	14.10.2022	CONTC (C PC) -	TAPAN SWAIN	C.O.	COURT NO.	Order Dtd. 2022-10-12			(Se at

			172/2019			15				No-35)
33	89520/3	14.10.2022	ABLAPL-13104/2022	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-35)
33	89521/4	14.10.2022	ABLAPL-13131/2022	S.K.BHAN JADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-35)
33	89522/5	14.10.2022	CONTC (C PC) - 153/2013	SUMANTA DAS	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-35)
33	89523/6	14.10.2022	ABLAPL-13095/2022	UDAY KUMAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRIMINAL MISC-1 (BAIL-1)	(Se at No-3)
33	89524/7	14.10.2022	ABLAPL-13096/2022	K C TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRIMINAL MISC-1 (BAIL-1)	(Se at No-3)
33	89525/8	14.10.2022	WPC (OAC) - 848/2019	A.K. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)
33	89526/9	14.10.2022	WPC (OA) -6/2019	B.R. SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)
34	89527/0	14.10.2022	ABLAPL-9945/2022	M D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No-3)
34	89528/1	14.10.2022	ABLAPL-9945/2022	H K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12			(Se at No-3)
34	89529/2	14.10.2022	WPC (OA) - 596/2018	R.K. BISOI	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)
34	89530/3	14.10.2022	WPC (OA) - 639/2017	PRAVAT BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Se at No-3)
34	89531/4	14.10.2022	CMP-936/2022	J J PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2022-10-13			(Se at No-

										3)
34	89532/2022	14.10.2022	WPC (OAC) - 2115/2018	SUMANTA DAS	C.O.	COURT NO. 4	Order Dtd. 2022-10-12			(Se at No-3)
34	89533/2022	14.10.2022	CRLMP-2021/2022	P R SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-10-13			(Se at No-3)
34	89534/2022	14.10.2022	WPC (OA) - 875/2019	BIKRAM SAMAL	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Se at No-3)
34	89535/2022	14.10.2022	WPC (OAC) - 989/2019	D.K. NAIK	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Se at No-3)
34	89536/2022	14.10.2022	WP (C) - 26757/2022	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-10-13			(Se at No-3)
35	89537/2022	14.10.2022	WP (C) - 24581/2022	B.SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-10-13			(Se at No-3)
35	89538/2022	14.10.2022	WPC (OAC) - 1205/2011	TAPAN SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)
35	89539/2022	14.10.2022	WP (C) - 26758/2022	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)
35	89540/2022	14.10.2022	WPC (OAC) - 1343/2019	AMULYA ROUT	C.O.	COURT NO. 15	Order Dtd. 2022-10-11			(Se at No-3)
35	89541/2022	14.10.2022	WP (C) - 26759/2022	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)
35	89542/2022	14.10.2022	WPC (OAC) - 894/2019	S.P. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Se at No-3)
35	89543/2022	14.10.2022	RVWPET (RPC) - 44/2019	TAPAN SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-10-12			(Se at No-3)
35	89544/2022	14.10.2022	WP (C) - 26760/2	A MOHANTY	C.O.	COURT NO.	Order Dtd. 2022-10-13			(Se at

			022			15				No-3)
358	89545/2022	14.10.2022	WP (C) - 26763/2022	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-10-13			(Se at No-3)
359	89546/2022	14.10.2022	CONTC-6156/2022	M.R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)
360	89547/2022	14.10.2022	WP (C) - 26822/2022	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-10-13			(Se at No-3)
361	89548/2022	14.10.2022	WP (C) - 23342/2022	B K LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-10-13			(Se at No-3)
362	89549/2022	14.10.2022	CONTC-6155/2022	M.R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-10-13			(Se at No-3)
363	89550/2022	14.10.2022	WP (C) - 19352/2022	J SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-09-26			(Se at No-3)
364	89551/2022	14.10.2022	CRLMC-708/2018	S.S. PATRA	C.O.	DR (J)	Order Dtd. 2022-10-13		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-3)
365	89552/2022	14.10.2022	WP (C) - 25368/2022	S.K. ACHARYA	C.O.	COURT NO. 1	Order Dtd. 2022-10-13		WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
366	89553/2022	14.10.2022	CRLMC-2113/2022	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2022-10-13		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-5)
367	89554/2022	14.10.2022	ABLAPL-13109/2022	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-5)
368	89555/2022	14.10.2022	CRLMC-1601/2022	H.N. MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2022-10-13		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-1)

369	89556/2022	14.10.2022	WP (C) - 25376/2022	S.K. ACHARYA	C.O.	COURT NO. 1	Order Dtd. 2022-10-13		WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
370	89557/2022	14.10.2022	WP (C) - 15513/2017	BHAGABAN JENA	GENERAL		Order Dtd. 2017-07-31 Petition,		WRIT BRANCH -9	(Seat No-53)
371	89558/2022	14.10.2022	CRLMC-3129/2017	K. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022-10-10			(Seat No-53)
372	89559/2022	14.10.2022	WP (C) - 25371/2022	S.K. ACHARYA	C.O.	COURT NO. 1	Order Dtd. 2022-10-13		WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
373	89560/2022	14.10.2022	WP (C) - 13336/2009	BHAGABAN JENA	GENERAL		Order Dtd. 2015-01-07 Petition,		WRIT BRANCH -6	(Seat No-25)
374	89561/2022	14.10.2022	CRLMP-1744/2022	R B MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-10-13			(Seat No-25)
375	89562/2022	14.10.2022	CRLMC-2401/2022	S.C. BISWAL	C.O.	COURT NO. 12	Order Dtd. 2022-10-12		CRIMINAL MISC-3 (CRL. MIS)	(Seat No-4)
376	89563/2022	14.10.2022	CRLMP-2026/2022	M DALEI	C.O.	COURT NO. 1	Order Dtd. 2022-10-13			(Seat No-4)
377	89564/2022	14.10.2022	ABLAPL-13111/2022	SATYA RANJAN PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Seat No-4)
378	89565/2022	14.10.2022	CRLMC-2682/2022	S.K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-10-12		CRIMINAL MISC-3 (CRL. MIS)	(Seat No-1)
379	89566/2022	14.10.2022	ABLAPL-13112/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRIMINAL MISC-2 (BAIL-2)	(Seat No-9)
38	89567/	14.10.2	ABLAPL-	A. MOHANT	C.O.	COURT	Order Dtd.			(Se

0	2022	022	13076/2022	Y		NO. 2 OLD	2022-10-13			at No-9)
381	89568/2022	14.10.2022	CRLMC-2652/2022	A. PATTNAIK	C.O.	COURT NO. 12	Order Dtd. 2022-10-12		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-1)
382	89569/2022	14.10.2022	ABLAPL-13113/2022	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-1)
383	89570/2022	14.10.2022	ABLAPL-13116/2022	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-1)
384	89571/2022	14.10.2022	ABLAPL-13071/2022	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRIMINAL MISC-1 (BAIL-1)	(Se at No-3)
385	89572/2022	14.10.2022	CRLMC-2625/2022	B. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2022-10-12		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-1)
386	89573/2022	14.10.2022	WP (C) - 12248/2022	JYOTI RANAJN SAHOO	GENERAL		Order Dtd. 2022-05-19			(Se at No-1)
387	89574/2022	14.10.2022	ABLAPL-13070/2022	J. J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-1)
388	89575/2022	14.10.2022	CRLMC-2620/2022	NIRANJAN PANDA	C.O.	COURT NO. 12	Order Dtd. 2022-10-12			(Se at No-1)
389	89576/2022	14.10.2022	ABLAPL-13069/2022	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-1)
390	89577/2022	14.10.2022	CRLMC-2605/2022	B. R. DALAI	C.O.	COURT NO. 12	Order Dtd. 2022-10-12			(Se at No-1)
391	89578/2022	14.10.2022	ABLAPL-13117/2022	BIJAY KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-1)
39	89579/	14.10.2	ABLAPL-	B. S. SWAI	C.O.	COURT	Order Dtd.			(Se

2	2022	022	13068/2022	N		NO. 2 OLD	2022-10-13			at No-1)
393	89580/2022	14.10.2022	CRLMC-281/2018	ASHOK SAHOO IN PERSON	C.O.	COURT NO. 12	Order Dtd. 2022-10-12			(Se at No-1)
394	89581/2022	14.10.2022	ABLAPL-13110/2022	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRMINAL MISC-2 (BAIL-2)	(Se at No-9)
395	89582/2022	14.10.2022	ABLAPL-13066/2022	P.R.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-9)
396	89583/2022	14.10.2022	CRLMC-6126/2014	P.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-10-12		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-4)
397	89584/2022	14.10.2022	ABLAPL-13119/2022	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-4)
398	89585/2022	14.10.2022	ABLAPL-13120/2022	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRMINAL MISC-2 (BAIL-2)	(Se at No-9)
399	89586/2022	14.10.2022	ABLAPL-13067/2022	J.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-9)
400	89587/2022	14.10.2022	ABLAPL-13121/2022	S. S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-9)
401	89588/2022	14.10.2022	CRLMP-2019/2022	S ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-10-13			(Se at No-9)
402	89589/2022	14.10.2022	ABLAPL-13122/2022	GHANASHYAM MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRMINAL MISC-2 (BAIL-2)	(Se at No-9)
403	89590/2022	14.10.2022	ABLAPL-13065/2022	R.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-9)

404	89591/2022	14.10.2022	CRLMP-2025/2022	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-10-13			(Se at No-9)
405	89592/2022	14.10.2022	ABLAPL-12962/2022	M.R.SAHO O	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRMINA L MISC-2 (BAIL-2)	(Se at No-11)
406	89593/2022	14.10.2022	BLAPL-6836/2022	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-10-12			(Se at No-11)
407	89594/2022	14.10.2022	WP (C) - 26762/2022	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-10-13			(Se at No-11)
408	89595/2022	14.10.2022	ABLAPL-12730/2022	ASHOK KUMAR BEHERA (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-11)
409	89596/2022	14.10.2022	BLAPL-2846/2022	PRATAP SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-10-12		CRIMIN AL MISC-1 (BAIL-1)	(Se at No-6)
410	89597/2022	14.10.2022	CRLMC-2772/2022	SUPRIYO RANJAN MAHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2022-10-12		CRIMIN AL MISC-3 (CRL. MIS)	(Se at No-2)
411	89598/2022	14.10.2022	WP (C) - 12379/2022	S.K. BHANJADE O	C.O.	COURT NO. 1	Order Dtd. 2022-10-13			(Se at No-2)
412	89599/2022	14.10.2022	ABLAPL-12428/2022	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-2)
413	89600/2022	14.10.2022	ABLAPL-13123/2022	BIKASH PARIJA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-2)
414	89601/2022	14.10.2022	WP (C) - 18352/2019	J PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2022-10-13			(Se at No-2)
415	89602/2022	14.10.2022	ABLAPL-12742/2022	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-2)

41	89603/2022	14.10.2022	CRLMC-2098/2022	P.K. ROUTRAY	C.O.	COURT NO. 12	Order Dtd. 2022-10-12		CRIMINAL MISC-3 (CRL. MIS)	(Serial No-1)
41	89604/2022	14.10.2022	ABLAPL-13124/2022	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRIMINAL MISC-2 (BAIL-2)	(Serial No-9)
41	89605/2022	14.10.2022	ABLAPL-12859/2022	H.K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Serial No-9)
41	89606/2022	14.10.2022	TRP (C) - 295/2022	LAXMIDHAR SAHU	C.O.	COURT NO. 8	Order Dtd. 2022-10-12			(Serial No-9)
42	89607/2022	14.10.2022	ABLAPL-13134/2022	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Serial No-9)
42	89608/2022	14.10.2022	CRLMC-1963/2022	H.K. PATRA	C.O.	COURT NO. 12	Order Dtd. 2022-10-12			(Serial No-9)
42	89609/2022	14.10.2022	WP (C) - 26204/2022	B B MALLICK	C.O.	COURT NO. 6	Order Dtd. 2022-10-12			(Serial No-9)
42	89610/2022	14.10.2022	ABLAPL-13146/2022	R. K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Serial No-9)
42	89611/2022	14.10.2022	CRLMP-1889/2022	G.R. PATRA	C.O.	COURT NO. 1	Order Dtd. 2022-10-13			(Serial No-9)
42	89612/2022	14.10.2022	WP (C) - 23995/2022	SUMANTA DAS	C.O.	COURT NO. 6	Order Dtd. 2022-10-12			(Serial No-9)
42	89613/2022	14.10.2022	WPC (OAC) - 1366/2019	S.K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-10-11			(Serial No-9)
42	89614/2022	14.10.2022	ABLAPL-9279/2022	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-05			(Serial No-9)
42	89615/2022	14.10.2022	ABLAPL-	BISWARAN	C.O.	COURT	Order Dtd.			(Serial No-9)

8	2022	022	13093/2022	JAN DALAI		NO. 2 OLD	2022-10-13			at No-9)
429	89616/2022	14.10.2022	CONTC-3826/2022	C R SWAIN	C.O.	COURT NO. 6	Order Dtd. 2022-10-13			(Se at No-9)
430	89617/2022	14.10.2022	CRLMC-2383/2016	G. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-10-13			(Se at No-9)
431	89618/2022	14.10.2022	ABLAPL-11354/2022	D. K. BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-16			(Se at No-9)
432	89619/2022	14.10.2022	WP (C) - 21496/2021	MANOJ KUMAR SAHU	GENERAL		Order Dtd. 2021-09-01			(Se at No-9)
433	89620/2022	14.10.2022	ABLAPL-13099/2022	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-9)
434	89621/2022	14.10.2022	ABLAPL-11354/2022	D. K. BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-16			(Se at No-9)
435	89622/2022	14.10.2022	WPC (OAC) - 2846/2015	P K LENKA	C.O.	COURT NO. 20	Order Dtd. 2022-10-12			(Se at No-9)
436	89623/2022	14.10.2022	ABLAPL-13098/2022	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-9)
437	89624/2022	14.10.2022	CRLMC-4101/2015	PRADEEP KUMAR DAS	C.O.	COURT NO. 12	Order Dtd. 2022-10-12			(Se at No-9)
438	89625/2022	14.10.2022	ABLAPL-13094/2022	BISWARAN JAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-9)
439	89626/2022	14.10.2022	TRPCRL-63/2022	J P KAR	C.O.	COURT NO. 8	Order Dtd. 2022-10-12		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-6)
440	89627/2022	14.10.2022	CRLMC-1750/2022	J.R. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2022-10-12		CRIMINAL MISC-	(Se at No-

									3 (CRL. MIS)	3)
44	89628/2022	14.10.2022	ABLAPL-13092/2022	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-3)
44	89629/2022	14.10.2022	TRPCRL-81/2022	P K JENA	C.O.	COURT NO. 8	Order Dtd. 2022-10-13		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-6)
44	89630/2022	14.10.2022	CRLMC-2521/2022	P.K.JENA	C.O.	COURT NO. 12	Order Dtd. 2022-10-12		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-6)
44	89631/2022	14.10.2022	ABLAPL-13087/2022	G.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-6)
44	89632/2022	14.10.2022	TRP (C) - 361/2022	AMULYA ROUT	C.O.	COURT NO. 8	Order Dtd. 2022-10-13			(Se at No-6)
44	89633/2022	14.10.2022	CRLMC-2522/2022	P.K.JENA	C.O.	COURT NO. 12	Order Dtd. 2022-10-12		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-6)
44	89634/2022	14.10.2022	ABLAPL-13086/2022	M.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRIMINAL MISC-1 (BAIL-1)	(Se at No-3)
44	89635/2022	14.10.2022	TRP (C) - 352/2022	R K MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2022-10-13			(Se at No-3)
44	89636/2022	14.10.2022	CRLMC-2523/2022	P.K.JENA	C.O.	COURT NO. 12	Order Dtd. 2022-10-12		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-6)
45	89637/2022	14.10.2022	ABLAPL-13085/2022	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-6)
45	89638/2022	14.10.2022	TRP (C) - 125/2022	B B MALLICK	C.O.	COURT NO. 8	Order Dtd. 2022-10-12			(Se at No-6)

45	89639/2022	14.10.2022	ABLAPL-13083/2022	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-6)
45	89640/2022	14.10.2022	TRP (C) - 132/2022	P K MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-10-12			(Se at No-6)
45	89641/2022	14.10.2022	CRLMC-1685/2022	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-12		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-1)
45	89642/2022	14.10.2022	ABLAPL-13079/2022	S.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRIMINAL MISC-1 (BAIL -1)	(Se at No-3)
45	89643/2022	14.10.2022	WP (C) - 25607/2022	A K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2022-10-10			(Se at No-3)
45	89644/2022	14.10.2022	CRLMC-2518/2022	MOTILAL MISHRA	C.O.	COURT NO. 12	Order Dtd. 2022-10-12		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-6)
45	89645/2022	14.10.2022	ABLAPL-13077/2022	B.K.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-6)
45	89646/2022	14.10.2022	CMP-940/2022	B K PATI	C.O.	COURT NO. 20	Order Dtd. 2022-10-13			(Se at No-6)
46	89647/2022	14.10.2022	ABLAPL-13100/2022	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-6)
46	89648/2022	14.10.2022	ABLAPL-13102/2022	BIRABAR GANTHIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-6)
46	89649/2022	14.10.2022	CMP-916/2022	B K DAS	C.O.	COURT NO. 20	Order Dtd. 2022-10-13			(Se at No-6)
46	89650/2022	14.10.2022	ABLAPL-13106/2022	S.P.SAHO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-6)

46	89651/2022	14.10.2022	CMP-916/2022	S BARIK	C.O.	COURT NO. 20	Order Dtd. 2022-10-13			(Se at No-6)
46	89652/2022	14.10.2022	ABLAPL-13107/2022	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRMINAL MISC-2 (BAIL-2)	(Se at No-9)
46	89653/2022	14.10.2022	ABLAPL-13108/2022	UMESH CHANDRA DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-9)
46	89654/2022	14.10.2022	CMP-871/2022	P R SWAIN	C.O.	COURT NO. 20	Order Dtd. 2022-10-13		WRIT BRANCH -7	(Se at No-15)
46	89655/2022	14.10.2022	ABLAPL-13154/2022	PRABHAT KUMAR PRAHARAJ	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-15)
46	89656/2022	14.10.2022	CMP-926/2022	J PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2022-10-13		WRIT BRANCH -8	(Se at No-43)
47	89657/2022	14.10.2022	ABLAPL-13152/2022	SARAT KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		CRMINAL MISC-2 (BAIL-2)	(Se at No-9)
47	89658/2022	14.10.2022	ABLAPL-11390/2022	SUVENDU BARIK	C.O.	COURT NO. 2 OLD				(Se at No-9)
47	89659/2022	14.10.2022	ABLAPL-13149/2022	SARAT KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-9)
47	89660/2022	14.10.2022	ABLAPL-13144/2022	SARAT KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRMINAL MISC-2 (BAIL-2)	(Se at No-9)
47	89661/2022	14.10.2022	ABLAPL-8076/2022	J. KAMILA	C.O.	COURT NO. 2 OLD				(Se at No-9)
47	89662/2022	14.10.2022	WP (C) - 25684/2022	B K SETH	C.O.	COURT NO. 20	Order Dtd. 2022-10-13			(Se at No-9)

476	89663/2022	14.10.2022	ABLAPL-13143/2022	SARAT KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Seat No-9)
477	89664/2022	14.10.2022	ABLAPL-13126/2022	SAMBEET PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Seat No-9)
478	89665/2022	14.10.2022	ABLAPL-1517/2022	A.K.MOHANTY	C.O.	COURT NO. 2 OLD				(Seat No-9)
479	89666/2022	14.10.2022	WP (C) - 25684/2022	DEBENDRA SWAIN	C.O.	COURT NO. 20	Order Dtd. 2022-10-13			(Seat No-9)
480	89667/2022	14.10.2022	ABLAPL-13136/2022	SESHADEV BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Seat No-9)
481	89668/2022	14.10.2022	WP (C) - 7780/2011	S C BISWAL	C.O.	COURT NO. 20	Order Dtd. 2022-10-13			(Seat No-9)
482	89669/2022	14.10.2022	ABLAPL-13130/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Seat No-9)
483	89670/2022	14.10.2022	ABLAPL-9809/2022	H.K.DASH	C.O.	COURT NO. 2 OLD				(Seat No-9)
484	89671/2022	14.10.2022	WP (C) - 26287/2022	K C MAJHI	C.O.	COURT NO. 20	Order Dtd. 2022-10-13			(Seat No-9)
485	89672/2022	14.10.2022	ABLAPL-13127/2022	SAMBEET PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Seat No-9)
486	89673/2022	14.10.2022	ABLAPL-13128/2022	LAXMIDHAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Seat No-9)
487	89674/2022	14.10.2022	ABLAPL-13129/2022	GYANA RANJAN DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRMINAL MISC-2 (BAIL-2)	(Seat No-9)
488	89675/2022	14.10.2022	WP (C) - 26285/2022	K C MAJHI	C.O.	COURT NO.	Order Dtd. 2022-10-13			(Seat)

			022			20				No-9)
489	89676/2022	14.10.2022	ABLAPL-13133/2022	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-9)
490	89677/2022	14.10.2022	ABLAPL-13132/2022	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-9)
491	89678/2022	14.10.2022	BLAPL-688/2021	PRATAP SAHOO	C.O.	COURT NO. 5			CRIMINAL MISC-1 (BAIL-1)	(Se at No-2)
492	89679/2022	14.10.2022	WP (C) - 26289/2022	K C MAJHI	C.O.	COURT NO. 20	Order Dtd. 2022-10-13			(Se at No-2)
493	89680/2022	14.10.2022	ABLAPL-13160/2022	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-2)
494	89681/2022	14.10.2022	WP (C) - 26434/2022	K C MAJHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-2)
495	89682/2022	14.10.2022	ABLAPL-13159/2022	DEBENDRA SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-2)
496	89683/2022	14.10.2022	BLAPL-2001/2021	PRTAPA SAHO	C.O.	COURT NO. 5				(Se at No-2)
497	89684/2022	14.10.2022	ABLAPL-13158/2022	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-2)
498	89685/2022	14.10.2022	WP (C) - 3353/2012	B DAS	C.O.	COURT NO. 20	Order Dtd. 2022-10-13		WRIT BRANCH-2	(Se at No-9)
499	89686/2022	14.10.2022	ABLAPL-13125/2022	KAMIL RASHID	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-9)
500	89687/2022	14.10.2022	BLAPL-689/2021	PRTAPA SAHO	C.O.	COURT NO. 2 OLD			CRIMINAL MISC-1 (BAIL	(Se at No-2)

									-1)	
501	89688/2022	14.10.2022	FAO-149/2022	N C SINHA	C.O.	COURT NO. 23	Order Dtd. 2022-10-12			(Se at No-2)
502	89689/2022	14.10.2022	ABLAPL-13137/2022	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13			(Se at No-2)
503	89690/2022	14.10.2022	FAO-314/2022	R K MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2022-10-12			(Se at No-2)
504	89691/2022	14.10.2022	ABLAPL-12821/2022	NILAMADH AB DALEI	C.O.	COURT NO. 2 OLD				(Se at No-2)
505	89692/2022	14.10.2022	ABLAPL-11024/2022	K. C. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-13			(Se at No-2)
506	89693/2022	14.10.2022	OJC-4646/2002	R B JENA	GENERAL		Entire Order		WRIT BRANCH -4	(Se at No-46)
507	89694/2022	14.10.2022	ABLAPL-8697/2022	DILLIP KUMAR MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-25			(Se at No-46)
508	89695/2022	14.10.2022	CRLMC-487/2022	G R PATRA	C.O.	COURT NO. 23	Order Dtd. 2022-10-10			(Se at No-46)
509	89696/2022	14.10.2022	ABLAPL-10982/2022	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-23			(Se at No-46)
510	89697/2022	14.10.2022	CONTC-2852/2022	B DAS	C.O.	COURT NO. 6	Order Dtd. 2022-10-13			(Se at No-46)
511	89698/2022	14.10.2022	ABLAPL-9514/2022	RABINDRA NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-10			(Se at No-46)
512	89699/2022	14.10.2022	ABLAPL-2524/2022	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-16			(Se at No-46)
513	89700/2022	14.10.2022	ABLAPL-9644/20	A K NAYAK	C.O.	COURT NO. 2				(Se at

			22			OLD				No-46)
51	89701/4	14.10.2022	CONTC-2853/2022	B DAS	C.O.	COURT NO. 6	Order Dtd. 2022-10-13			(Se at No-46)
51	89702/5	14.10.2022	ABLAPL-6816/2022	A. K. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2022-10-13			(Se at No-46)
51	89703/6	14.10.2022	BLAPL-7334/2022	P.N.NAYAK	C.O.	COURT NO. 2 OLD				(Se at No-46)
51	89704/7	14.10.2022	CONTC-2854/2022	B DAS	C.O.	COURT NO. 6	Order Dtd. 2022-10-13			(Se at No-46)
51	89705/8	14.10.2022	CONTC-2724/2022	SWAPNA SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-10-13			(Se at No-46)
51	89706/9	14.10.2022	BLAPL-2753/2021	JYOTI PRAKASH KAR	C.O.	COURT NO. 8			CRMINAL MISC-2 (BAIL-2)	(Se at No-16)
52	89707/0	14.10.2022	WP (C) - 26498/2022	S. K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-10-13		WRIT BRANCH-2	(Se at No-9)
52	89708/1	14.10.2022	BLAPL-6303/2019	A.MOHANTY	C.O.	COURT NO. 24				(Se at No-9)
52	89709/2	14.10.2022	CONTC-4446/2022	SANJAYA KESHARI MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2022-10-13			(Se at No-9)
52	89710/3	14.10.2022	WP (C) - 26511/2022	NIRANJAN MALLICK	C.O.	COURT NO. 22	Order Dtd. 2022-10-13		WRIT BRANCH-3	(Se at No-33)
52	89711/4	14.10.2022	WP (C) - 24302/2022	BALARAM SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-10-13			(Se at No-33)
52	89712/5	14.10.2022	WP (C) - 38191/2020	M/S DAYANIDHI MISHRA	C.O.	COURT NO. 22				(Se at No-33)

526	89713/2022	14.10.2022	WPC (OAC) - 2482/2016	B L MISHRA	GENERAL		Order Dtd. 2022-08-16			(Seat No-33)
527	89714/2022	14.10.2022	ABLAPL-9849/2022	S.K.ROUT RAY	C.O.	COURT NO. 2 OLD			CRIMINAL MISC-3 (CRL. MIS)	(Seat No-14)
528	89715/2022	14.10.2022	ABLAPL-8001/2022	S.P.SAHO O	C.O.	COURT NO. 2 OLD				(Seat No-14)
529	89716/2022	14.10.2022	ABLAPL-11907/2022	A DAS	C.O.	COURT NO. 2 OLD			CRMINAL MISC-2 (BAIL -2)	(Seat No-9)
530	89717/2022	14.10.2022	SA-259/1998	A K RANA	GENERAL			LOWER COURT JUDGEMENT DT 18/8/94 IN TA NO 51/90 JUDGEMENT 30/6/98 IN TA NO 47/94		(Seat No-9)
531	89718/2022	14.10.2022	WPC (OAC) - 1750/2001	S K BEHERA	GENERAL		Order Dtd. 2022-09-29			(Seat No-9)
532	89719/2022	14.10.2022	ABLAPL-13073/2022	P.K.BARI K	C.O.	COURT NO. 2 OLD				(Seat No-9)
533	89720/2022	14.10.2022	WPC (OAC) - 1075/2017	P C DAS	GENERAL		Order Dtd. 2022-08-29			(Seat No-9)
534	89721/2022	14.10.2022	ABLAPL-13078/2022	P.K.BARI K	C.O.	COURT NO. 2 OLD				(Seat No-9)
535	89722/2022	14.10.2022	CONTC (CPC) - 36/2014	P K BEHERA	GENERAL		Order Dtd. 2021-12-04			(Seat No-9)

53	89723/2022	14.10.2022	CMP-325/2019	S K SAHU	GENERAL		Entire Order		WRIT BRANCH-4	(Seat No-27)
53	89724/2022	14.10.2022	RVWPET (RPC) - 50/2019	P K MOHANTY	GENERAL		Order Dtd. 2022-06-24			(Seat No-27)
53	89725/2022	14.10.2022	RVWPET (RPC) - 50/2019	P K MOHANTY	GENERAL		Order Dtd. 2022-06-24			(Seat No-27)
53	89726/2022	14.10.2022	RVWPET (RPC) - 50/2019	P K MOHANTY	GENERAL		Order Dtd. 2022-06-24			(Seat No-27)
54	89727/2022	14.10.2022	TRP (C) - 278/2018	S MOHARANA	GENERAL		Order Dtd. 2022-09-15	30/9/22		(Seat No-27)
54	89728/2022	14.10.2022	TRP (C) - 278/2018	S MOHARANA	GENERAL		Order Dtd. 2022-09-15	30/9/22		(Seat No-27)
54	89729/2022	14.10.2022	WPC (OAP C) - 54/2017	B L MOHANTY	GENERAL		Order Dtd. 2022-08-22			(Seat No-27)
54	89730/2022	14.10.2022	BLAPL-9395/2021	S BEHERA	GENERAL		Order Dtd. 2022-09-30			(Seat No-27)
54	89731/2022	14.10.2022	SA-76/2000	P K MISHRA	GENERAL		Appealmemo	APPEAL COURT JUDGEMENT		(Seat No-27)
54	89732/2022	14.10.2022	WP (C) - 36511/2021	S MOHANTY	GENERAL		Order Dtd. 2022-10-12		WRIT BRANCH-1	(Seat No-1)
54	89733/2022	14.10.2022	WP (C) - 5632/2003	R BHUYAN	GENERAL		Order Dtd. 2003-06-06	18/10/16	WRIT BRANCH-3	(Seat No-13)
54	89734/2022	14.10.2022	CRLA-699/2022	G S MOHANTY	GENERAL		Order Dtd. 2022-09-30			(Seat No-13)
54	89735/2022	14.10.2022	STREV-68/2013	S K MISHRA	GENERAL		Order Dtd. 2022-07-13			(Seat)

										No-13)
54	89736/9	2022	14.10.2022	STREV-67/2013	S K MISHRA	GENERAL		Order Dtd. 2022-07-13		(Se at No-13)
55	89737/0	2022	14.10.2022	STREV-69/2013	S K MISHRA	GENERAL		Order Dtd. 2022-07-13		(Se at No-13)
55	89738/1	2022	14.10.2022	JCRLA-54/2006	M D BISWAL	GENERAL		Order Dtd. 2022-09-20		(Se at No-13)
55	89739/2	2022	14.10.2022	WA-80/2015	M D BISWAL	GENERAL		Order Dtd. 2022-09-20	11/10/22	(Se at No-13)
55	89740/3	2022	14.10.2022	WPC (OAC) - 3829/2015	JYOTI PRAKASH KAR	GENERAL		Order Dtd. 2022-01-27		(Se at No-13)
55	89741/4	2022	14.10.2022	WA-107/2015	M D BISWAL	GENERAL		Order Dtd. 2022-09-20		(Se at No-13)
55	89742/5	2022	14.10.2022	CRLMP-1758/2022	R K MANGARAJ	GENERAL		Order Dtd. 2022-09-13		(Se at No-13)
55	89743/6	2022	14.10.2022	CRLLP-13/2019	S MOHANTY	GENERAL		Order Dtd. 2022-02-16		(Se at No-13)
55	89744/7	2022	14.10.2022	WP (C) - 11694/2005	TRILOCHAN BAG	GENERAL		Order Dtd. 2022-09-29		(Se at No-13)
55	89745/8	2022	14.10.2022	BLAPL-9395/2021	S.K. BHANJADEO	GENERAL		Order Dtd. 2022-09-30		(Se at No-13)
55	89746/9	2022	14.10.2022	WP (C) - 2593/2021	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-07-26		(Se at No-13)
56	89747/0	2022	14.10.2022	CRP-106/2007	A SUNDARAY	GENERAL		Order Dtd. 2019-09-13		(Se at No-4) CIVIL REVISION
56	89748/		14.10.2022	WP (C) -	SANJAY	GENERAL		Order Dtd.		(Se

1	2022	022	6856/2021	KUMAR BEHERA	RAL		2022-07-26			at No-4)
562	89749/2022	14.10.2022	OJC-4319/1995	B C SWAIN	GENERAL		Order Dtd. 2022-02-14			(Se at No-4)
563	89750/2022	14.10.2022	ABLAPL-12779/2021	B K SWAIN	GENERAL		Order Dtd. 2022-09-02			(Se at No-4)
564	89751/2022	14.10.2022	CRLMC-218/2019	G R PATRA	GENERAL		Order Dtd. 2022-05-13			(Se at No-4)
565	89752/2022	14.10.2022	WA-540/2015	S. N. SHARMA	GENERAL		Order Dtd. 2022-09-27			(Se at No-4)
566	89753/2022	14.10.2022	CRLMC-218/2019	G R PATRA	GENERAL		Order Dtd. 2022-05-13			(Se at No-4)
567	89754/2022	14.10.2022	MATA-100/2016	R. C. MALLICK	GENERAL		Appealmemo		FIRST APPEAL	(Se at No-5)
568	89755/2022	14.10.2022	CRLMC-699/2022	B B MALLICK	GENERAL		Order Dtd. 2022-09-23			(Se at No-5)
569	89756/2022	14.10.2022	CRLMC-4225/2016	S K SAHU	GENERAL		Order Dtd. 2022-09-30			(Se at No-5)
570	89757/2022	14.10.2022	WA-509/2015	TRILOCHAN BAG	GENERAL		Order Dtd. 2022-09-28			(Se at No-5)
571	89758/2022	14.10.2022	CONTC-5699/2022	UMAKANTA CHHOTRAY	GENERAL		Order Dtd. 2022-09-30			(Se at No-5)
572	89759/2022	14.10.2022	ABLAPL-4824/2022	ASHUTOSH BARIK	GENERAL		Order Dtd. 2022-05-24			(Se at No-5)
573	89760/2022	14.10.2022	CONTC-3017/2022	A K PANDA	GENERAL		Order Dtd. 2022-09-09		CONTEMP	(Se at No-1)

574	89761/2022	14.10.2022	CONTC-3966/2022	P K DASH	GENERAL		Order Dtd. 2022-07-27			(Serial No-1)
575	89762/2022	14.10.2022	OJC-18148/1998	LOKANATH SAHOO	GENERAL		Order Dtd. 1998-12-30		WRIT BRANCH-3	(Serial No-12)
576	89763/2022	14.10.2022	CONTC-5192/2022	B K SWAIN	GENERAL		Order Dtd. 2022-09-02			(Serial No-12)
577	89764/2022	14.10.2022	OJC-13005/1999	P. K. NAYAK	GENERAL		Order Dtd. 2006-01-27		WRIT BRANCH-4	(Serial No-37)
578	89765/2022	14.10.2022	CONTC-5191/2022	B K SWAIN	GENERAL		Order Dtd. 2022-09-02			(Serial No-37)
579	89766/2022	14.10.2022	OJC-9218/1999	K. K. NATH	GENERAL		Order Dtd. 2022-10-10			(Serial No-37)
580	89767/2022	14.10.2022	CONTC-5285/2022	B K SWAIN	GENERAL		Order Dtd. 2022-08-29			(Serial No-37)
581	89768/2022	14.10.2022	OJC-5662/2000	S. K. SWAIN	GENERAL		Order Dtd. 2005-01-13		WRIT BRANCH-6	(Serial No-26)
582	89769/2022	14.10.2022	CONTC-5312/2022	B K SWAIN	GENERAL		Order Dtd. 2022-08-30			(Serial No-26)
583	89770/2022	14.10.2022	CONTC-5190/2022	B K SWAIN	GENERAL		Order Dtd. 2022-09-02			(Serial No-26)
584	89771/2022	14.10.2022	CONTC-5313/2022	B K SWAIN	GENERAL		Order Dtd. 2022-08-30			(Serial No-26)
585	89772/2022	14.10.2022	ABLAPL-10224/2017	R. R. NAYAK	GENERAL		Order Dtd. 2017-07-04		CRIMINAL MISC-3 (CRL. MIS)	(Serial No-4)
586	89773/2022	14.10.2022	ABLAPL-3281/20	A MOHANTY	GENERAL		Order Dtd. 2021-01-15			(Serial No-)

			19							No-4)
587	89774/2022	14.10.2022	ABLAPL-10081/2019	A MOHANTY	GENERAL		Order Dtd. 2022-09-28			(Seat No-4)
588	89775/2022	14.10.2022	ABLAPL-7492/2022	A K MISHRA	GENERAL		Order Dtd. 2022-09-05			(Seat No-4)
589	89776/2022	14.10.2022	CONTC-5286/2022	B K SWAIN	GENERAL		Order Dtd. 2022-08-29			(Seat No-4)
590	89777/2022	14.10.2022	BLAPL-6348/2021	ASHUTOSH MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2022-10-13			(Seat No-4)
591	89778/2022	14.10.2022	BLAPL-5182/2021	M. ROUT	C.O.	COURT NO. 7	Order Dtd. 2022-10-13			(Seat No-4)
592	89779/2022	14.10.2022	CRLMC-2351/2016	J. KAMILA	C.O.	COURT NO. 10	Order Dtd. 2022-11-10		CRIMINAL MISC-3 (CRL. MIS)	(Seat No-1)
593	89780/2022	14.10.2022	ABLAPL-12331/2022	M. ROUT	GENERAL		Order Dtd. 2022-09-29			(Seat No-1)
594	89781/2022	14.10.2022	ABLAPL-16778/2021	P. K. JENA	GENERAL		Order Dtd. 2022-09-28			(Seat No-1)
595	89782/2022	14.10.2022	JCRLA-76/2011	N. N. MOHAPATRA	GENERAL		Order Dtd. 9999-12-31 Lower Court Record,		CRIMINAL APPEAL	(Seat No-6)
596	89783/2022	14.10.2022	WA-380/2016	TRILOCHAN BAG	GENERAL		Order Dtd. 2022-09-27			(Seat No-6)
597	89784/2022	14.10.2022	WP (C) - 3584/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-02-11			(Seat No-6)
598	89785/2022	14.10.2022	WP (C) - 5384/2015	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-06-22			(Seat No-6)

59	89786/2022	14.10.2022	WP (C) - 10806/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-19		WRIT BRANCH -1	(Seat No-4)
60	89787/2022	14.10.2022	WP (C) - 2624/2016	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-08-17			(Seat No-4)
60	89788/2022	14.10.2022	WP (C) - 3908/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-20			(Seat No-4)
60	89789/2022	14.10.2022	WP (C) - 10/2019	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-20			(Seat No-4)
60	89790/2022	14.10.2022	BLAPL-1571/2022	M.R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2022-10-14		CRMINAL MISC-2 (BAIL-2)	(Seat No-17)
60	89791/2022	14.10.2022	WP (C) - 4055/2006	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2010-05-17		WRIT BRANCH -7	(Seat No-5)
60	89792/2022	14.10.2022	BLAPL-8428/2022	R.K.MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-10-14		CRMINAL MISC-2 (BAIL-2)	(Seat No-11)
60	89793/2022	14.10.2022	WP (C) - 5491/2018	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-22			(Seat No-11)
60	89794/2022	14.10.2022	WP (C) - 8203/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-19			(Seat No-11)
60	89795/2022	14.10.2022	ARBA-37/2018	S. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-10-12			(Seat No-11)
60	89796/2022	14.10.2022	WP (C) - 26995/2022	P. R. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-27		WRIT BRANCH -2	(Seat No-45)
61	89797/2022	14.10.2022	WP (C) - 26270/2022	SUKANT KUMAR PADHY	C.O.	COURT NO. 20	Order Dtd. 2022-10-11		WRIT BRANCH -7	(Seat No-18)
61	89798/2022	14.10.2022	OJC-	SANJAY	C.O.	COURT	Order Dtd.			(Seat No-18)

1	2022	022	4394/2002	KUMAR BEHERA		NO. 1	2022-08-22				at No-18)
61	89799/2022	14.10.2022	WP (C) - 9677/2022	SANJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-09				(Se at No-18)
61	89800/2022	14.10.2022	WP (C) - 6026/2008	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-27				(Se at No-18)
61	89801/2022	14.10.2022	WP (C) - 2795/2007	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-27				(Se at No-18)
61	89802/2022	14.10.2022	WP (C) - 4105/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 5000-01-01				(Se at No-18)
61	89803/2022	14.10.2022	WP (C) - 4884/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-24				(Se at No-18)
61	89804/2022	14.10.2022	OJC-228/1988	S S BISWAL	GENERAL		Order Dtd. 1989-08-08				(Se at No-18)
61	89805/2022	14.10.2022	FA-4/1983	P K JENA	GENERAL		Judgement Dtd. 1999-12-01 Counter, Plaintiff, Decree,	OTHER DOC	FIRST APPEAL		(Se at No-8)
61	89806/2022	14.10.2022	BLAPL-7265/2022	B K PTI	C.O.	COURT NO. 17					(Se at No-8)
62	89807/2022	14.10.2022	BLAPL-8075/2022	S SAHOO	C.O.	COURT NO. 17					(Se at No-8)
62	89808/2022	14.10.2022	BLAPL-8057/2022	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 17				CRMINAL MISC-2 (BAIL-2)	(Se at No-15)
62	89809/2022	14.10.2022	CRLMP-2002/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-10-13			WRIT BRANCH -6	(Se at No-35)
62	89810/2022	14.10.2022	CMP-905/2022	M K PANI	C.O.	COURT NO. 20	Order Dtd. 2022-10-14			WRIT BRANCH -8	(Se at No-8)

										43)
62 4	89811/ 2022	14.10.2 022	BLAPL- 5792/20 22	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-10-14			(Se at No- 43)
62 5	89812/ 2022	14.10.2 022	WP (C) - 20828/2 022	AUROVIND A MOHANTY	C.O.	COURT NO. 4	Order Dtd. 2022-10-13			(Se at No- 43)